



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE SMTI. JUSTICE xx _____

COURT NO: 2

[DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

26	WP(C)/4339/2022 FIXED	BIMALA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./422/2025 B/O	SRI MONTU DUTTA AND 6 ORS. Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
39	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
40	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
41	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
42	WP(C)/3224/2024 FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
43	WITH WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
44	WITH WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
45	WITH WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
46	WITH WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/6708/2024 B/O	MRINALI SAIKIA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
50	WP(C)/6969/2024 B/O	RAJ MOHAN RAY Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
ADMISSION				
51	WP(C)/6672/2024 FIXED	GOBINDA BARMAN Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR. A R TAHBILDAR MS. K DEKA	MS. B SARMA (R-1) DY.S.G.I.
52	WP(C)/12/2025 FIXED	PRABHABATI PATHAK Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MR S U AHMED	SC, AG (A AND E) GA, ASSAM MR. B J MUKHERJEE (R-8) MS R SAHA(R-8) SC, FINANCE
53	WP(C)/110/2025 FIXED	RAM SWAROOP JAISWAL Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	DY.S.G.I.
ORDERS				
54	WP(C)/132/2025 FIXED	SRIKANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MS. D DEKA	SC, AG (A AND E) SC, P H E SC, FINANCE

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
46 WP(C)/2567/2022 FIXED, WITH LCR	MD. YAKUB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM	GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8)
ORDERS			
47 I.A.(Civil)/445/2025 CAVT. NO.122020/24,N WITH OFFICE NOTE, B/O in WA/1604/2025 WITH WA/1604/2025 (Filing Number)	THE STATE OF ASSAM AND ORS Versus PRIYANKA DEKA THE STATE OF ASSAM Versus PRIYANKA DEKA	MR. D NATH SR. GA, ASSAM DIPANKAR NATH	MR A CHOWDHURY MS. B CHOWDHURY FOR CAVEATOR

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[AT 11:00 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE S.K. MEDHI AND HONOURABLE MR .JUSTICE K. SEMA AND WILL FINALLY RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

18	Mat.App./70/2017 WITH LCR. FIXED.	XXXX XXXX Versus XXXX XXXX	MR. B P SINHA MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK MS B.SINHA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS
	WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX	MS.R DEVI	
	WITH I.A.(Civil)/1943/2023 in Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX		MR. A R TALUKDAR

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WP(C)/6038/2024 FIXED	SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	DR G J SHARMA (R-1 TO 4) SC UCO BANK MR S NATH(R-1 TO 4)
27	WP(C)/427/2025 FIXED	MOMIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
28	WP(C)/434/2025 FIXED	RAHMAT ULLAH AND 14 OTHERS Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. W A SHEIKH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
29	WP(C)/5219/2024 FIXED	KHALEKUR ZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR G Z AHMED MR H K BARUAH MR S A REEYAZ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
30	WP(C)/135/2025 FIXED	M/S KDG FOODS PVT LTD Versus RESERVE BANK OF INDIA AND 3 ORS	MR. S DUTTA MR. B SHARMA MR. H DAS	MR. A GANGULY (R-2) MR. M SHARMA (R-4) MR. A DHANUKA(R-2) MS. S YASMIN(R-4)
31	WP(C)/165/2025 FIXED	ONGC SRAMIK BAL Versus UNION OF INDIA AND 10 OTHERS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. P BORDOLOI MR. N M DAS MR. J HATIMURIA	MR. S C KEYAL(R-10) MR B CHOUDHURY (R2-R6) M DEKA(R-10) MS. N KAKATI(R-10) DY.S.G.I. K JAIN (R-10)

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
53	WP(C)/725/2025 FIXED	GHV (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.
- FOR ORDERS -				
54	WP(C)/142/2025 CAVT. NO.11252/024, FIXED	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED AND 6 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR J LOTHIA	MR. N DEKA(R-1,2,3) MR. S S ROY (FOR CAVEATOR) MR. M GOGOI (R-1,2,3) MR. S BANIKYA(R-1,2,3) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
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10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025

18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



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[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	AB/126/2025 B/O	MD. MAHIBULLAH SK. Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
66	AB/318/2025 FIXED	BABUL ALI Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH MR M RAHMAN S AHMED	PP, ASSAM
ADMISSION				
67	RFA/3/2025 B/O	NAZRUL ISLAM AND ANR Versus ABDUR RAHIM AND 4 ORS	MR K P PATHAK MR BHARGAV DAS MR. C PAUL	GA, ASSAM
	WITH I.A.(Civil)/443/2025 in RFA/3/2025	NAZRUL ISLAM AND ANR Versus ABDUR RAHIM AND 4 ORS	MR K P PATHAK MR BHARGAV DAS MR. C PAUL	GA, ASSAM
ORDERS				
68	I.A.(CrI.)/799/2023 AB 2355/2019(D/O), WITH OFFICE NOTE, FIXED in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR M BASUMATARI (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
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17)	MS. N M DEKA	12-02-2025	To	04-04-2025
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19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
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22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



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[For Monday,17th February 2025]

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/3521/2024 FIXED	NABA KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. M DUTTA MS S DEV	SC, HIGHER EDU MR. U SHARMA SC, SEC. EDU. SC, TREASURY SC, FINANCE
50	WP(C)/5180/2024 FIXED	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
51	WP(C)/6622/2024 FIXED	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
ORDERS				
52	I.A.(Civil)/444/2025 (CONNECTED WITH ITEM NO.31 IN THE DAILY LIST) in WP(C)/4212/2024	FARJINA AHMED AND ORS Versus THE REGISTRAR, GAUHATI UNIVERSITY AND ORS	MR. A C BURAGOHAIN	SC, N C T E SC, G U

LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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14)	MR. D K JAIN	12-02-2025	To	20-02-2025

15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
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22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE M.K. KALITA]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	CRP(IO)/37/2025 FIXED	MD. AMJAD ALI Versus MD. NUR ISLAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	
ADMISSION				
52	WP(C)/6254/2024 B/O	AYSHA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. R MAZUMDAR MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, GHC
53	WITH WP(C)/6161/2024	SHIMUL CHANDRA DAS Versus THE DISTRICT AND SESSIONS JUDGE AND ANR	MR. R MAZUMDAR MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
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14)	MR. D K JAIN	12-02-2025	To	20-02-2025

15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
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20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	MACApp./340/2022 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR
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WITH

[I.A.\(Civil\)/1912/2022](#)
in MACApp./340/2022

	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR
--	--	--

WITH

17 [MACApp./71/2020](#)

	SMTI. KALPANA KONWAR Versus SRI JAYANTA SONOWAL AND ANR	MR. A K GUPTA MR. R S MISHRA	MS G K DAS MS. C PATOWARY
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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
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10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
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16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025

18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE D.BARUAH AND HIS LORDSHIP AND WILL FINALLY RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	Crl.Rev.P./43/2025 FIXED	SANJIB KUMAR DEKA Versus STATE OF ASSAM AND ANR	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
49	Crl.Pet./142/2025 FIXED	PANKAJ KUMAR YADAV @ PANKAJ YADAV Versus THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
ADMISSION				
50	Crl.A./45/2025 FIXED	MUKHA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
	WITH I.A.(Crl.)/120/2025 in Crl.A./45/2025	MUKHA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./88/2025 WITH CASE RECORD(SCANNED COPY), FIXED	DHANESWAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
ORDERS				
52	Crl.A./337/2024 WITH OFFICE NOTE, FIXED	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/982/2024 in Crl.A./337/2024	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/470/2025 FIXED	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
50	WP(C)/800/2025 FIXED	MD SAHABUDDIN Versus THE UNION OF INDIA AND ORS	MR. L R MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
ADMISSION				
51	WP(C)/959/2018 WITH OFFICE NOTE, FIXED	DHUNSERI TEA AND INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	MR. D DAS SR. ADV GA, ASSAM MS. N UPADHYAY MR. P DAS
52	WP(C)/3073/2023 B/O	YASHODA DEVI Versus THE STATE OF ASSAM AND 5 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AG MRS. S. BARUAH, (R-1, 3 & 4) SC, FINANCE
53	WP(C)/6715/2024 B/O	MANOJ KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D. MR. S K MEDHI (SC,AG) SC, FINANCE
54	WP(C)/112/2025 FIXED	MISS APARAJITA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
ORDERS				
55	I.A.(Civil)/2059/2024 FIXED in WP(C)/1235/2022 WITH WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM, UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BORAH MRS. R BORAH	GA, ASSAM GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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